

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 501 of 1996

Tuesday this the 30th day of July, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLEMR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.R.Padmanabhan,  
Additional Secretary to Government,  
Planning & Economic Affairs Department,  
Government Secretariat, Thiruvananthapuram.

(residing at TC No.5/805, Peroorkada PO,  
Thiruvananthapuram). .... Applicant

(By Advocate Mr. P.V.Mohanan)

Vs.

1. The Union Public Service Commission represented by its Secretary, Dholpur House, Shajahan Road, New Delhi.
2. The State of Kerala represented by the Chief Secretary to Government of Kerala, Government Secretariat, Thiruvananthapuram.
3. Union of India represented by its Secretary, Ministry of Personnel, Public Grievances and Pension, New Delhi. .... Respondents

(By Advocates Mr. D.Sreekumar for State Government.  
Mr. MA Shefik for Sr.CGSC (R1&3)

The application having been heard on 30th July, 1996  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant, an Additional Secretary in the service of the State Government of Kerala seeks a direction to appoint him to the Indian Administrative Service, after

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publishing the result of the selection held on 30.3.95.

2. It is submitted by standing counsel for Union of India and Union Public Service Commission that one more State Service officer has to be interviewed, and that he will be interviewed on 16.8.1996. After that is done, the selection proceedings will be finalised before 16.9.1996.

3. With the aforesaid direction, we dispose of the application. No costs.

Dated the 30th July, 1996.

*A. Venkatakrishnan*  
P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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